

(2)

Dated: 1.2.1989.

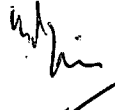
Heard Mr. Nerlekar
for the applicant and Mr. Ghaisas,
Law Assistant for the respondents.

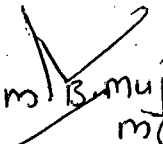
The applicant has filed an
application for condonation of
delay. The same may be
numbered as M.P. A copy of
that petition is given to Mr.
Ghaisas.

Keep the case on 23.2.1989
for admission.

M.P. No. 110/89 for
condonation of delay.
(at Flag 'A')

SSG
8/2/89

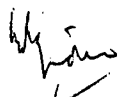

(M.Y. PRIOLKAR)
M(A)


(M.B. MUJUMDAR)
M(A)

Date: 23-2-1989

Applicant's advocate
Shri L.M. Nerlekar has sent a
note requesting for an adjourn-
ment.

The case is adjourned
to 28.2.1989 for admission.


(M.Y. PRIOLKAR)
M(A)


(M.B. MUJUMDAR)
M(J)